

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/06/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S VIJAYARAGHAVAN, MEMBER-TECHNICAL**

APPLICATION NUMBER :
PETITION NUMBER : TCP/134/ (IB)/2017
NAME OF THE PETITIONER(S) : DECCAN EVENT MANAGEMENT PVT LTD
NAME OF THE RESPONDENT(S) : LAND MARVEL CONSTRUCTION INDIA PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

K.R-GOVINDARAJAN

K.R. Govindarajan

Counsel for Petitioner

ORDER

Counsel for Petitioner present. Counsel for Respondent called but absent. The matter is posted for hearing the submissions of the respondents. **Put up on 14.07.2017 at 10.30 A.M.**

S. Vijayaraghavan

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)



(K. ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)